COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)

IA NO.196 OF 2016 IN DFR NO.854 OF 2013

Dated: 21st December, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M.P. Power Management Co. Ltd. ....Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors.
....Respondent (s)

Counsel for the Appellant (s) : Mr. Manoj Dubey

Counsel for the Respondent (s) : Mr. Sethu Ramalingam for R-1

ORDER

Office to examine the delay in filing this appeal. List the matter on ***19.01.2017.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vg